## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Dated: 14.10.2019 NOTICE** 

Take notice that the following matters listed on 15.10.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2870 of 2019	State Bank of India & Ors.	Sanjay Kapur	Anusuya Salwan
	in Comp. App. (AT)	Vs.		
	(Ins) No. 268 of 2019	MBL Infrastructure Ltd & Anr.		
2.	Comp. App. (AT)	Anjan Ghosh.	Partha Sil	Bishwajit Dubey-
	(Ins) No. 869 of 2019	Vs.		R1
		Asset Reconstruction Company		
		(India) Ltd.		
3.	Comp. App. (AT)	Surinder Mehta & Ors.	Rohin Dubey	Anuradha sharma
	No. 350 of 2018	Vs.		(R1),
		Prime Meiden Ltd. & Ors.		Inder raj gill (R2)
		With		
4.	Contempt Case (AT)	Surinder Mehta & Ors.	Anuradha Sharma	Lalit Bhasin
	No. 21 of 2018 in	Vs.		
	Comp. App. (AT)	Prime Meiden Ltd. & Ors.		
	No. 397-399 of 2017	With		
5.	Contempt Case (AT)	Surinder Mehta & Ors.	Anuradha Sharma	Lalit Bhasin
	No. 02 of 2019 in	Vs.		
	Comp. App. (AT)	Prime Meiden Ltd. & Ors.		
	No. 397-399 of 2017			
6.	Competition Appeal	Gujarat Alkalies and Chemicals	YamanVerma	Samar Bansal (R-
	(AT) No. 31 of 2017	Ltd.		CC1)
		Vs.		Sangram
		Competition Commission of India		Patnaik-R2
		With		
7.	Competition Appeal	Grasim Industries Ltd.	Krithika Ramesh	Samar Bansal (R-
	(AT)	Vs.		CC1)
	No. 33 of 2017	CCI &Ors.		Sangram Patnaik-R2
8.	Competition App.	Dilip Gaur	Nisha Kaur Uberoi	Bindu K. Nair
	(AT) No. 19 of 2018	Vs.		
		Competition Commission of India		
		With		
9.	Competition App.	Rajeev Gopal	Nisha Kaur Uberoi	Bindu K. Nair
	(AT) No. 20 of 2018	Vs.		
		Competition Commission of India		
		With		
10.	Competition App.	Sanjay Kumar Verma	Nisha Kaur Uberoi	Bindu K. Nair
	(AT) No. 21 of 2018	Vs.		
		Competition Commission of India		

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